

WRIT PETITION (S)

FILING NUMBER: 2876/2020

Saryu Kumbhkar

: PETITIONER

Vs

The State of Jharkhand and Others

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. True typed copy of page number 29 may be given.
2. Vakalatnama has not been filled up properly.
3. Annexure 2 may be marked on document annexed as annex2.

Ranjeet Kumar Pankaj

19/06/2020.